

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1799
ANSWERED ON:12.12.2003
I.T. EVASION BY CABLE OPERATORS
SULTAN SALAHUDDIN OWASI

Will the Minister of FINANCE be pleased to state:

- (a) whether the number of cable operators in the country evading income tax;
- (b) if so, the details thereof;
- (c) the number of raids conducted by the Government on the cable operators to check the evasion of tax;
- (d) whether the Government propose to evolve a mechanism for fool proof system for paying income tax by cable operators; and
- (e) if so, the details thereof and steps taken or being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHRIPAD YESSO NAIK):

- (a) to (c) The Income Tax Department has carried out several surveys and conducted enquiries in a number of cases of cable operators in the country leading to detection of tax evasion.
- (d) and (e) The Income Tax Department undertakes scrutiny, enquiries and has powers to carry out surveys and searches and seizure in order to ensure that cable operators pay their Income Tax correctly.